

OA 1277/88

15/12/94.

Hon. Mr. S. Das Gupta, AM.
Hon. Mr. J. S. Dhaliwal, JM.

~~Legal~~ counsel for the applicant has requested for adjournment. We have gone through the misc. appd no. 2953/94 which has been filed praying for restoration of the earlier restoration application no 2795/94. which was dismissed on 24-11-94. The previous restoration application ^{was} for restoration of the petition. However, it appears that the applicant is not serious about prosecuting of this case. We have also gone through the averments made in the O.A. 1277/88 and find no merit. The ~~off~~ misc. application no. 2953/94 is accordingly dismissed in default.

The records be consigned

Jan 11/95
JM.

W.C.
AM.

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